

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3967
TO BE ANSWERED ON 27.03.2017**

Rising Cost of Education

3967. SHRI INNOCENT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that rising cost of education has become a major cause of worry for parents and students in the country;
- (b) if so, the details thereof and the Government's reaction thereto; and
- (c) the details of steps taken/being taken by Government to check the high cost of education in universities and technical educational institutions in the country, at present?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. MAHENDRA NATH PANDEY)

(a) to (c): Yes, Madam. There are grievances received from the students regarding charging of excessive fees by the technical institutes, that has impact on rising cost of education in the country. All India Council for Technical Education (AICTE) constituted a Committee under the Chairmanship of Justice Shri. B.N. Srikrishna, former Judge of Hon'ble Supreme Court to recommend the fee to be charged by private technical institutes in the country. The Committee has recommended maximum limit of tuition and development fee to be charged by these institutions. Further all the State/ U.T. Governments have been directed to comply with the recommendations of the Fee Committee. AICTE has also imposed penalty on several colleges and has issued stern warning to the colleges for charging excessive fee/ capitation fee from the students.
